

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 205**  
**TA (IBC)-24(PB)/2022**

**IN THE MATTER OF:**

Avon Infracon Private Limited

.... Petitioner/Applicant

Vs.

Sare Gurugram Pvt Ltd

.... Respondent

**Order under Rule 16(d) of the NCLT Rules, 2016**

**Order delivered on 09.01.2023**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**

**HON'BLE PRESIDENT**

**PRESENT:**

For the Applicant : Mr. Shubham Jain, Advocate

For the Respondent : None

**ORDER**

Ld. Counsel for the applicant appeared.

None appeared for the Respondent.

List the matter again for a physical hearing **on 24.01.2023.**

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**